COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 162 OF 2016 & IA NOS. 338 AND 570 OF 2016

Dated: 29th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Amaravati Power Transmission Co. Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Buddy Ragandhan for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>30.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt